

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1595/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Shailendra Mangal Singh  
V/s  
Percept Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KARL TAMBOLY	ADV.	} ifb. varun & karu
2.	SHAKEDRA MADHUSUDAN	Ans	
3.	Harsh Moorjani	Adv	} ifb Jayashan & Partners for corporate relation
4.	Apoorva Chaudhary	Adv	

**ORDER**

**CP NO. 1595/ I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 9.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)